

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-128/1989/ 64 /A

From :- Smti. K. Newar,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Anup Narayan Ghosh,
Presiding Officer,
Motor Accidents Claims Tribunal,
Dhubri.

Dated Guwahati, the 8th January, 2019

Sub:- **Restricted holiday with headquarter leave permission.**

Ref:- Your letter No. MACT/ESSTT/DHU/02/2018/09 dtd. 03.01.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Restricted holiday on 17.01.2019, along with Station Leave permission, with your official vehicle, at your own cost, from the evening of 11.01.2019 till the morning of 18.01.2019, has been ~~granted/rejected~~ ^{granted}. The District and Sessions Judge, Dhubri and in his absence, the senior most Judicial Officer at the station will remain in-charge of your Court and Office in your absence.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-128/89/ 65 /A, dated 8.01.19 Alan

Copy to:

1.The District and Sessions Judge, Dhubri

JT. REGISTRAR (VIGILANCE)